

credit in a cost effective manner to agriculture and rural areas. In view of the above, the request of foreign banks has not been favourably considered by RBI.

Guidelines on overdraft facilities

2993. DR. CHANDAN MITRA: Will the Minister of FINANCE be pleased to state:

(a) whether the Reserve Bank of India has issued or formulated any specific guidelines on overdraft facilities extended by banks to its customers;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the fresh steps taken by Government to have a uniform and transparent overdraft policy to be followed by the Banks?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARATN MEENA): (a) to (d) Reserve Bank of India has informed that the banks are expected to have a credit strategy and loan policy which takes into account the organization's credit and risk appetite. The facilities offered by banks to the customers would depend on the customers' requirements, banks' credit and loan policy, and risk perception and is a business decision taken by the Bank.

NPA of Union Bank of India

2994. DR. CHANDAN MITRA: Will the Minister of FINANCE be pleased to state:

(a) whether Government proposes to infuse an amount of Rs. 1000 crore in Union Bank of India (UBI);

(b) if so, the reasons therefor along with the total Non-Performing Assets of UBI as on date;

(c) the concrete steps taken by Government to reduce the bad debts of UBI; and

(d) the total amount spent by the UBI on launching of its new overseas